

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 20.02.2017
COURT NO. 06
ITEM NO. 15

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 33922 OF 2016
WITH PRAYER FOR INTERIM RELIEF

JANARDAN SINGH

...PETITIONERS

VERSUS

CENTRAL COAL FIELDS LTD. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 28.07.2016 passed by the High Court of Judicature at Allahabad, in First Appeal NO. 716 of 2008.

It is submitted that Mr. Rajeev M. Roy, Advocate has on 08.02.2017 filed documents as per letter of undertaking dated 18.10.2016 and the same is being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 17th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Rajeev M. Roy, Advocate

ASSISTANT REGISTRAR

S-2